

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 302
CP-144/ND/2016

IN THE MATTER OF:

Montreaux Resorts (P) Ltd. & Ors.	...	Applicant/Petitioner
Vs		
Ascot Hotels & Resorts Ltd. & Ors.	...	Respondent

Order under Section 241-242.

Order delivered on 28.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Salman Khurshid, Sr. Advocate.

ORDER

List the matter for further consideration on 29.07.2021 at 2:15 PM.

- 3d -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

- sdr -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

28.07.2021